

(b) As the subject of Stamp Duty is in the State List, Central Governments cannot interfere in the matter. The attention of the State Governments, has, however, been drawn to the recommendation of the Law Ministers' Conference as stated in answer to part (a) of the Question. Their attention has also been drawn to the views expressed by some Members of Parliament that the stamp duty for enrolment as an advocate should either be abolished altogether or reduced substantially. It may be stated that the State Governments of Uttar Pradesh, Punjab, Madhya Pradesh and Maharashtra are not agreeable to reduce the existing rates of stamp duty in their respective State. The matter is, however still under the consideration of State Governments of Gujarat, Rajasthan Kerala, Bihar, Mysore and Assam.

#### Requirement and Production of C.I. Sheets and Cement

2840. **Shri S. B. Patil:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the existing requirement and production of C.I. sheets and cement in the country;

(b) to what extent the demand is being met from indigenous sources; and

(c) how and when the country is expected to be self-sufficient in this regard?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** (a) to (c). A statement is laid on the Table of the House. [See Appendix IV annexure No. 5].

अपंग व्यक्तियों के लिये सेवाओं में स्थान रक्षित करना

२८४१. { श्री सरजू पाण्डेय :  
श्रीमती मेमूना सुल्तान :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कोई ऐसी योजना सरकार के विचाराधीन है जिस के अनुसार नौकरियों में शारीरिक तौर पर अयोग्य व्यक्तियों के लिये स्थान रक्षित किये जायेंगे ; और

(ख) यदि हां, तो उस का व्योरा क्या है ?

शिक्षा मंत्री (श्री का० ला० श्री-माली) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

#### Import of Lubricants

2842. **Shri P C. Borooah:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether Indian Oil Company has been negotiating with some foreign countries for the supply of lubricants to India; and

(b) if so, with what result and how much lubricant is proposed to be imported?

**The Deputy Minister in the Ministry of Mines and Fuel (Shri Hajarnavis):** (a) and (b). The Indian Oil Company Limited are carrying out negotiations with parties from Eastern and Western Europe and U.S.A. for the import of Lubricants to Indian but no deal has yet been settled, except for import of Transformer Oil and Axle Oil from Rumania as following for delivery in 1962:—

Products	Quantity.
Axle Oil	2000 tons packed in new 200 litre drums
„ „	4000 tons bulk
Transformer Oil	2000 tons packed in new drums.